## राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 116/ALDQ017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: M/S RRA Developers PV& Lfd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 252 of the companies Act of 2013

क्रम

नाम

पदनाम

प्रतिनिधित्व

हस्ताक्षर

संख्या Sr. No.

Name

Designation

Representation Signature

1 MR. ARUN SAXENA 2 MS. NALIUI

(ADV.) ( Petitioner | Walini (ADV.) ( Appellant

## CA No.116/ALD/2017

Sh. Arun Saxena, Advocate for the petitioner company. The present petition is filed U/s 252 of the Companies Act, 2013 seeking for restoration of the name of the company as stated to have been struck of by the office of ROC, Kanpur. Hence, a notice be issued to the respondent/Central Government through the office of ROC, Kanpur.

The matter be listed on 10<sup>th</sup> October, 2017.

Dated:18.09.2017

Sri H.P. Chaturvedi, Member (Judiciai)

Typed by: Kavya Prakash